

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 951/Confdl. /2017  
II-2-101/2001 (pt.-II)

Bilaspur, dated 25/07/2017

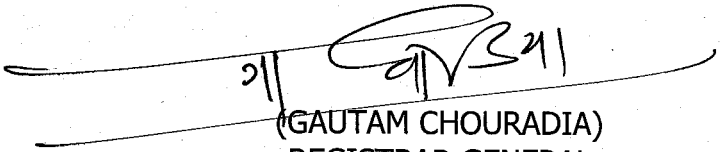
Copy of order/Endt. no. 6965/2252/XXI-B/C.G./17 dated 25.07.2017 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Private Secretary to Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (18) (a) Shri Pankaj Kumar Sinha, VII Additional District & Sessions Judge, Raipur, (b) Ku. Deepa Katare, Addl. Judge to the Court of I Civil Judge Class-I, Surajpur,  
for information and compliance. He/she is directed to take over charge at his/her new place of posting on or before 08.08.2017.
- (19) District & Sessions Judge, Raipur/ Surajpur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (20) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bastar at Jagdalpur/ Bilaspur /Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Koriya (Baikunthpur)/ Kondagaon/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (21) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Copying & Writ/ Criminal /Civil / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment /Library/ Pension / Protocol/ R.G./ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

  
(GAUTAM CHOURADIA)  
REGISTRAR GENERAL

22.6.2016

**GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA  
MAHANADI BHAWAN, NAYA RAIPUR (C.G.)**

**ORDER**

Naya Raipur, dated 25.07.2017

**F. No. /2252/XXI-B/C.G./17.** In compliance of Memo No. 944 /II-2-101/2001(Pt. II)/Confdl./2017 Bilaspur, dated 21<sup>st</sup> July, 2017 of Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of Shri Pankaj Kumar Sinha, VII Additional District and Sessions Judge, Raipur and Ku. Deepa Katare, Additional Judge to the Court of I Civil Judge Class-I, Surajpur from High Court of Chhattisgarh, places under Law and Legislative Affairs Department on deputation and appoints them as Additional Secretary and Deputy Secretary, respectively, to the Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur, from the date they assume charge of their office.

**By order and in the name of the  
Governor of Chhattisgarh,**

**(Ravishankar Sharma)**

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

**Endt.No. 6965/2252/XXI-B/C.G./17 Naya Raipur, dated 25.07.2017**

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 944 /II-2-101/2001(Pt. II)/Confdl./2017 Bilaspur, dated 21<sup>st</sup> July, 2017,
2. Accountant General, Chhattisgarh, Raipur
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
5. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
6. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur for publication in the forthcoming Gazettes (Extra Ordinary), for information and necessary action.

**(Vijay Kumar Hota)**

Additional Secretary

Government of Chhattisgarh

Law and Legislative Affairs Department

*S.O. Checked (Confdl)  
25-7-2017  
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